

Recruitment to Indian Statistical Service

2104. SHRI RAM NARESH SINGH: Will the Minister of **PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state:

(a) the number of persons recruited to the Indian Statistical Service during the last three years, yearwise;

(b) whether the Government have taken any decision to abolish the Indian Statistical Service; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) The entry grade to the Indian Statistical Service is Gr. IV of the Service (pay scale—Rs. 2200-4000). 166 officers have been appointed to this Grade on promotion from the feeder posts w.e.f. 1-10-90 in terms of a Supreme Court order. No direct recruitment could be made to this grade during the years 1988, 1989 and 1990. However, the UPSC will be conducting examination in 1991, for direct recruitment to this grade of the Service.

(b) No, Sir.

(c) Does not arise.

Bhopal Gas
Demolition of Housing Clusters of Bhopal Gas Victims

2105. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) whether as many as 60,000 Bhopal gas victims have been removed in May-June, 1991 by the local municipal authorities from their residential areas to the outskirts of the city;

(b) whether the houses of more than 5,000 gas victims had been demolished and their occupants have been rendered shelterless;

(c) whether the demolition was stopped by the Supreme Court of India on the ground that any interference

with the existing housing clusters of the gas affected people would amount to interference with the due process of law; and

(d) if so, whether the Union Government have taken notice of these demolitions and advised the State Government not to interfere with the housing clusters of the gas affected people in Bhopal?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a), (b) and (d) Municipal Administration is the concern of the State Government. According to the Government of Madhya Pradesh, the District administration of Bhopal has relocated 959 families from Rethghat, Sakir Nagar and Shajid Nagar to stop the pollution of the Upper Lake in April & June, 1991. These families have been settled in a systematic way on plots size of 15 ft. × 20 ft. in Gandhi Nagar, Badhwaj, Bagh Farat Afza, Abbas Nagar and Durga Nagar.

(c) The information is being collected from the Government of Madhya Pradesh and will be laid on the Table of the Sabha.

Price Fixation of Pot. Penicillin G-First Crystals

2107. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the norms submitted by various drug manufacturing companies for price fixation of Pot. Penicillin G-First Crystals, have been grossly inflated leading to higher price fixation;

(b) if so, the reasons therefor;

(c) whether the Government propose to make the data public; and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA